

LOK SABHA DEBATES

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LOK SABHA

Wednesday, February 24, 1965/
Phalguna 5, 1886 (Saka)

The Lok Sabha met at Eleven of the
Clock

[MR. SPEAKER in the Chair]

ORAL ANSWERS TO QUESTIONS

Cyclone in Rameshwaram

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Shri P. C. Borooah:
Shri Y. Eswara Reddy:
Shri Surendra Pal Singh:
Shri Yashpal Singh:
Shri Naval Prabhakar:
Shri Rameshwar Tantia:
Shri Prakash Vir Shastri:
Shri Jagdev Singh

Siddhanti:

Shri D. N. Tiwary:
Shrimati Savitri Nigam:
Shri S. M. Banerjee:
Shri R. G. Dubey:

Shri Heda:
Shri Bishwanath Roy:
Shri Gokulananda
Mohanty:

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Shri Bade:
Shri Onkar Lal Barwa:
Shri Hukam Chand

Kachhavaiya:
Shri Bibhuti Mishra:
Shri K. N. Tiwary:
Shri Sezhiyan:
Dr. P. Srinivasan:
Shri Paramasivan:
Shri Madhu Limaye:
Shri Sham Lal Saraf:
Shri Chuni Lal:
Shri R. S. Pandey:
Shri Hem Raj:
Shri U. M. Trivedi:
Shri F. L. Barupal:

Shri Surya Prasad:
Shri R. Barua:
Shri L. N. Bhanja Deo:
Shri Vishwa Nath Pandey:

Will the Minister of Home Affairs
be pleased to state:

(a) whether a cyclonic storm hit
Rameshwaram on the 23rd December,
1964;

(b) if so, the total loss of life and
property involved therein; and

(c) what aid, if any was rendered
by the Central Government for relief
of the victims?

The Deputy Minister in the Minis-
try of Home Affairs (Shri L. N.
Mishra): (a) The South-East coast of
Madras was hit by a cyclone and
floods on the 22nd and 23rd Decem-
ber, 1964.

(b) and (c). A statement giving the
information is laid on the Table of
the House. [Placed in Library, see
No. LT-3835/65].

Shri P. C. Borooah: May I know
whether it is a fact that the authori-
ties ignored the weather warning
given by AIR before the cyclone
actually hit the land, and no steps
were taken to avert as far as possi-
ble the devastation there?

Shri L. N. Mishra: No; warning was
given. As a matter of fact, on the
21st and 22nd December, 1964, AIR
also gave a warning, and the local
authorities also gave the weather
warning, and on the day of the
cyclone, a large number of fishermen
took advantage of this warning and
did not go for fishing.

Shri P. C. Borooah: The statement
says that the exact number of human
lives lost is not yet known. May I

know what steps have been taken to find out the actual number of lives lost, and the extent of territory lost there permanently?

Shri L. N. Mishra: We have some figures. We think that the number of human lives lost will not exceed about 500. As regards loss to property also, I have given some information in the statement.

Shri Bishwanath Roy: May I know whether there is any permanent arrangement for giving warning about storms to come?

Shri L. N. Mishra: There is some arrangement, but they are contemplating to improve the present system.

श्री पशुपाल सिंह : क्या यह सच है कि वहाँ पर पीने के पानी की कोई व्यवस्था नहीं थी और लोग पानी के बिना प्यासे रहे ; यदि हाँ, तो वहाँ पर इस के कारण कितना नुकसान हुआ ?

श्री ल० ना० मिश्र : चूँकि एकाएक सब चीज खत्म हो गई, इस लिए तकलीफ तो हुई होगी । कुछ देर तक पानी खत्म हो गया था और बाद में पानी भिजवाया गया । यह ठीक है कि लोगों को बहुत कष्ट हुआ ।

Shri Surendrapal Singh: Have any efforts been made by Government to find out the causes and the reasons for this cyclone and the tidal wave? Were they due to any volcanic eruption under water somewhere near the shores of India or due to some other reason?

Shri L. N. Mishra: We are not aware of any volcanic eruption. As regards the causes, I cannot say. But warning was given that the cyclone was coming on the South Coast of Madras.

श्री नवल प्रभाकर : इस विवरण में सम्पत्ति की हानि का जिक्र करते हुए लिखा गया है कि 445 फिशिंग बोट्स बिल्कुल तबाह हो गईं और 850 बोट्स को बहुत हानि पहुँची । मैं यह जानना चाहता हूँ कि

क्या उन लोगों को कोई आर्थिक सहायता दी जायेगी ।

श्री ल० ना० मिश्र : नुकसान बहुत हुआ । आर्थिक सहायता दी जा रही है । जहाँ तक मछुओं का सवाल है, जिन के नाइलन के जाल थे, उन को 450 रुपये सबसिडी के रूप में और 450 रुपये कर्ज के रूप में और दूसरों को 300 रुपये—आधी सबसिडी और आधा कर्ज—दिये जा रहे हैं ।

श्री रामेश्वर टाटिया : क्या भविष्य में ऐसे तूफानों के सम्बन्ध में कोई अच्छी व्यवस्था की जा रही है, ताकि पहले से ही सावधानी बरती जा सके ?

श्री ल० ना० मिश्र : सावधानी तो बरती जा सकती है, लेकिन तूफान को रोकना मुश्किल है ।

Shri Kapur Singh: From the reply just now given on the floor of this House, we understand that the havoc at Rameshwaram was of cyclonic origin primarily, and also that there were no volcanic eruptions. Has it also been ascertained that seismic disturbances did not contribute towards this havoc? Have we got any competent oceanologist to go into such questions?

Shri L. N. Mishra: I am not aware of volcanic eruptions.

Shri Kapur Singh: What about seismic disturbances?

Shri L. N. Mishra: So far as that is concerned, I shall take into consideration the suggestion made by the hon. Member.

Shri Kapur Singh: I did not make any suggestion, but I wanted information.

Mr. Speaker: He wants to know whether it has been ascertained that seismic disturbances did not contribute to this cyclone?

Shri L. N. Mishra: We have no information on that point.

Shri Kapur Singh: Have they got any competent oceanologist?

Mr. Speaker: He has no information with him at present.

श्री श्रीकार लाल बोरबा: जो लोग मरे हैं और जिन की सम्पत्ति नष्ट हुई है, क्या उन की तरफ से क्लेम की दरखास्तें आई हैं ?

अध्यक्ष महोदय : साइक्लोन के लिए क्लेम कैसे हो सकते हैं ?

श्री मधु लिमये : जिन लोगों की हानि हुई है, क्या सरकार उन को पूरा मुआवजा देगी ; अगर नहीं देगी, तो क्या आईन्दा के लिए ऐसे संकटों का सामना करने के लिए कोई स्थायी योजना बनाई जायेगी ?

श्री ल० ना० मिश्र : मद्रास सरकार ने एक बहुत बड़ी योजना बनाई है और वह गण्ड 1,35 लाख रुपये खर्च कर रही है और सभी को सहायता देने की कोशिश कर रही है। आगे क्या होगा, यह कहना मुश्किल है।

श्री मधु लिमये : क्या उन को पूरा नुकसान का मुआवजा दिया जायेगा ?

अध्यक्ष महोदय : उन्होंने जवाब दे दिया है।

Shrimati Savitri Nigam: While replying to a supplementary, the hon. Minister mentioned that in spite of warning, some fishermen had gone out on fishing. Was any order issued by the local authorities prohibiting anybody from going out or was the warning conveyed to the fishermen in their huts?

Shri L. N. Mishra: I did not say that some fishermen went out. I said a large number of them did not go out.

श्री विभूति मिश्र : इस स्टेटमेंट में लिखा है :

"As many as 289 irrigation tanks mostly in F.P. circle suffer-

ed breaches and 95 tanks were damaged due to scour" and

"About 9,000 acres of cultivated land got silted up or sandcast due to tank breaches."

मंती जी ने बताया है कि 1,35 लाख रुपया मदद में दिया जा रहा है। मैं यह जानना चाहता हूँ कि क्या किसानों की मदद के लिए कोई पैसा दिया जा रहा है, ताकि उन के टैंक बनाए जा सकें और उन के खेतों में जो बालू पड़ गई है, उस को निकाल कर खेतों का सुधार किया जा सके।

श्री ल० ना० मिश्र : मेरा खयाल है कि मद्रास सरकार इस को देखती होगी। मेरे पास इस के फिगरज नहीं हैं।

Shri Sham Lal Saraf: Has life returned to normal there, particularly in regard to communications, trains etc. and the activities of the small craftsmen who were engaged in their own trades and craft; if so, to what extent?

Shri L. N. Mishra: About damage, I have said it includes communications also. There was a lot of damage to communications and railways. I cannot give the exact value of property damaged.

Shri Sham Lal Saraf: I asked whether life has returned to normal there and there has been restoration of communications and so on.

Shri L. N. Mishra: I think it is fast returning to normal.

Mr. Speaker: Next question. Shri Tantia.

Shri Rameshwar Tantia: Question No. 118.

Shri Rajaram: Dr. Srinivasan, Shri Paramasivan and others also are named the list. We have not been given any chance to ask supplementaries. You have to go through all the names one by one. All the Tamil Nad members have been neglected.

Mr. Speaker: I am sorry. I could not identify them. I assure him I had no intention to exclude them.

Shri Seehyan: My name is there. I also had stood up.

Mr. Speaker: Anyway, I have called the next question.

Joint Consultative Machinery for Government Employees

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Shri Rameshwar Tantia:
Shri Prabhat Kar:
Shri Indrajit Gupta:
Shri Yashpal Singh:
Shri S. M. Banerjee:
Shri Bhagwat Jha Azad:
Shri P. R. Chakraverti:
Shri P. C. Borooah:
Shrimati Savitri Nigam:
Shri U. M. Trivedi:
Shri Bade:
Shri Hukam Chand
Kachhavaia:
Shri Sidheshwar Prasad:
Shri Maheswar Naik:
Shri Vishwa Nath Pandey:

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Will the Minister of Home Affairs be pleased to state:

(a) the progress made in the implementation of the joint consultative machinery and compulsory arbitration scheme for Central Government employees; and

(b) the reasons for the delay in its introduction?

The Deputy Minister in the Ministry of Home Affairs (Shri L. N. Mishra): (a) and (b). Government are making every effort to introduce the scheme as early as possible. Various organisations of Government employees have been consulted and some of them have objected to certain aspects of the scheme. Their objections are being further considered and further meetings with the representatives of Government employees will be held shortly with the object of finding ways and means to introduce the scheme.

श्री रामेश्वर टांटिया : यह सलाहकार समिति कब बनाई गई थी ? क्या विभिन्न ट्रेड यूनियन्स का इस को सहयोग नहीं मिल रहा है ?

गृह-कार्य मंत्रालय में राज्य-मंत्री (श्री हाथी) : सलाहकार समिति बनाने की बात नहीं है। व्हिटले कौंसिल जैसी संस्था बनाने की बात है। वह अभी बनी नहीं है। हम ने उस को बनाने के लिए एक रूप-रेखा तैयार की है, जिस के बारे में बातचीत हो रही।

श्री रामेश्वर टांटिया : यह योजना कब बनाई गई थी और क्या कारण है कि यह योजना कार्यान्वित नहीं हो सकी है ?

श्री ल० ना० मिश्र : 1960 में हड़ताल हुई थी। उस के बाद यह योजना बनाई गई थी। 1963 में मंत्री-मंडल ने इस को पास किया था। उस के बारे में बातचीत हो रही है।

श्री यशपाल सिंह : क्या यह सच है कि इस मामले में होम मिनिस्ट्री और लेबर मिनिस्ट्री एक मा नहीं हो सकें हैं और उनके बीच इस्तराफ के कारण जनता को नुकसान पहुंच रहा है ?

श्री ल० ना० मिश्र : यह बात सत्य नहीं है।

Shri Daji: Is it a fact that the trade unions concerned gave their reactions some ten months back, and that after that there has been no move ostensibly from the Government side either to meet their point of view or to meet them again or to explain, and for ten months matters have only stood where they were?

Shri L. N. Mishra: It is not correct. The matter has been going on, discussions have taken place, even today discussion is being held. Therefore, it is not correct to say that no progress has been made in 'ten months' time.

Dr. Ranén Sen: The hon. Minister just now said that the Government